

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392 & 394 OF 2014 &
IA NO. 287 OF 2015**

Dated: 11th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Reliance Infrastructure Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s)

: Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s)

: Mr. Buddy Ranganadhan
Mr. S. Venkatesh
Mr. Pratyush Singh for R.1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for Tata Power

Mr. Shruti Dass **for MIAL**

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **14.09.2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt